श्री रामानन्द यादल: मेरा क्वैंश्चन बह है, यह डिफेंस की बात है। ग्रापकी देश के डिफेन्स के बारे में जितनी चिंता है हमें भी इतनी चिंता है। हमने ग्रापसे कुछ कम देश के लिये नहीं किया है। इसलिए मैं पूछ रहा

मैं जानना चाहता हूं कि जब जगुग्रार खरीदने के लिये ग्राप एग्नी मेंट हेत इंग्लैंड के साब बैंठे तो क्या उस वक्त फ्रांस का प्रतिनिधि उस एग्रीमेंट में शामिल हुन्ना या नहीं ? नि ग्रगर वह शामिल नहीं हुन्ना तो न्नापने क्या इम्लैंड से एग्रीमेंट में कुछ इस तरह का श्राश्वासन लिया कि वह फ्रांस को पाकिस्तान या किसी दूसरे देश के हाथों में जगुग्रार बेचने की अनुमति नहीं देगा ?

प्रो॰ णेर सिंह : सभापति महोदय, ऐसा प्रश्न तो कोई नहीं भ्राया कि किसी को देंगे या नहीं देंगे। दूसरे देशों के बारे में क्या करेंगे क्या नहीं करेंगे ऐसा कोई प्रश्न नहीं ग्राया । जहां तक इस वात का सवाल है कि जो हिस्से-पूर्जे फ्रांस में बनते हैं, उसके बारे में ब्रिटिश एयरोस्पेस से जब हमने एग्रीमेंट किया नो इस बात की उन्होंने पूरी जिम्मेदारी ली है कि वे ये सारी चीजें हमको सप्लाई करेंगे। उसमें कोई ग्राब्स्ट्रक्शन, कोई हकावट नहीं श्रायेगी । सब चीजें 25 साल तक यानी 2004 तक वे सारे पार्टंस, सारे वैंडर श्राइटम्स देंगे। उनसे यह सब बातें हो गई हैं। फ्रांस में जो पार्टंस बनते है वे भी इसमें शामिल है ।

(Interruptions)

श्री रामानन्द यादव : इंग्लैंड की सरकार ने जो एग्रीमेंट किया है क्या उसमें उन्होंने इस बात का ग्राप्यासन दिया है या नहीं कि फांस को वे इसे दूसरे देशों के हाथों में बेचने की इजाजत नहीं देंगे ? फ्रांस भी कोलोबोरेटर है। कल यदि वह कहेगा कि हम देंगे तो श्राप क्या करेंगे ?

प्रो० शेर सिंह: मैंने इसका जवाब दे दिया कि ऐसा कोई प्रश्न ग्राया ही नहीं। इस पर विचार ही नहीं हुआ।

Survey conducted by the National Productivity Council regarding the loss in the nitrogenous fertiliser plants in India

to Questions

\*245. SHRI N. P. CHENGALRAYA NATOU:t SHRI BHAGATRAM NAIDU:t SHRI SITARAM KESRI;

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

- (a) whether Government's attention has been drawn to a recent survey conducted by the National Productivity Council regarding the loss in the nitrogenous fertiliser plants in India; and
- (b) if so, what action Government propose to take to make up the loss in the production of fertilisers in the country?

THE MINISTER OF PETROLEUM, AND FERTILIZERS CHEMICALS (SHRI H. N. BAHUGUNA): (a) and (b) A statement is laid on the Table of the House.

## **Statement**

- (a) Yes, Sir.
- (ib) The Government are well aware of the factors accounting for production losses in fertilizer units, for example, mechanical failures, power problems, input constraints, etc., as mentioned in the report of the National Productivity Council. In order to minimise the loss on ofmechanical account failures/breakdowns, emphasis is being increasingly laid on better maintenance programming. In fact, as a result of this, the loss on account of mechanical breakdowns has come down in 1978-79 as compared to the loss in 1977-78. Government had also appointed an expert Committee to review the failure\*'

tThe question was actually asked on the floor of the House by Shri N. P. Chengalraya Naidu,

breakdowns in the public sector fertilizer plants, to identify the causes and suggest short term as well as long term preventive measures, and to suggest suitable changes in the maintenance programme of the plants, where required. The findings and recommendations of this Committee have been sent to the various public sector fertilizer units for appropriate action.

Some of the major causes of mechanical failures/breakdowns have been identified us deficiencies in design and equipment, instability in power supply, and frequency fluctuations and voltage dips which cause immense damage to sensitive equipments. In order to tide over these problems, measures for of replacements/renewals defective equipments, creation of captive power generation facilities in the plants recurringly affected by frequency fluctuations and voltage dips, change of feedstock, etc. have been initiated in a number of plants.

SHRI N. P. CHENGALRAYA NATDU: The hon. Minister in his statement has said that they have appointed an expert committee to find out ways and means to improve the working of these plants. What are the recommendations of this expert committee?

SHRI H. N. BAHUGUNA: There are a number of recommendations made by the expert committee which we have appointed to go into the whole question. Their first recommendation . is that we must take a critical review of the experience in the performance of the latest generation plant as in any new plant. Their second recommendation is that the output expected of these plants will be 50 per cent in the first year and 75 per cent in the next twelve months und 80 per cent at least thereafter, Bhen they have said that the accountability should be clearly established in terms of the whole staff right from the Chairman, Managing Director to down below. The committee also felt

that the man-power norms in these plants should now and hereafter be on the pattern of the Madras Fertilizer Limited which has been a very successful The Committee organisation. also recommended that the fertiliser industry should have a type of inflow of information between prosperous wellfunctioning plants and the poor or bad functioning plants. They also said that the purchase of items and equipment on a certain type of credit creates some difficulty. That type of thing should be avoided. Then, indigenous experience should be tried in areas where omcapabilities are good. Also, if we are trying to do a thing, we should do it selectively, so that ultimately we succeed in indigenising the experience. They also suggested that mechanical aspects, etc. should also be gone into.

Sir, it is a long report. It has just been received and we are going into it.

SHRI N. P. CHENGALRAYA NAIDU: Sir, compared to the public sector units, the private plants are doing a better work.

SHRI ARVIND GANESH KUL-KARNI: Who told you?

SHRI N. P. CHENGALRAYA NAIDU: You see the percentage they are producing. The private sector has got one in Vizag. They are doing better than public sector projects if we compare them. Sir, I think those people in private sector projects, when thes purchase machinery, they are very careful. They select parts very carefully when they place orders, while the public sector—the officers there—simply place orders and are not so careful That is why we are suffering and the plants are getting bad equipment.

Then, he said that this is also due to power fluctuations since it is a sensitive equipment. Why can't they have their own generating equipment?

SHRI ARVIND GANESH KUL-KARNI: Stand-by equipment.

SHRI N. P. CHENGALRAYA NAIDU: Will the Government take any steps in this direction?

SHRI H.N. BAHUGUNA: Sir, this question has two parts. The first part is whether the private sector is functioning better than the public sector. I am afraid, this is not true. The Trombay plant thich is in the public sector, is the most efficient pjant in the country... (Interrwptions)

AN HON. MEMBER: Thisi is so oecause it is in Bombay.

SHRI H. N. BAHUGUNA: This is because it is in a place where the Swatantra Party was born. It is based on the Swatantra Party philosophy.

SHR1 SITARAM KESRI; It is now merged with the Janata Party. Merger means dissolution... (Interruptions)

SHRI H. N. BAHUGUNA: Leave >ihat aside, that is between me and the gentleman here... (Interruptions)

Then, Sir, the second part of the question is, why not have a captive power plant? This Government has also taken up this matter to have captive power plants in all these plants, where they are not there.

श्री सीताराम केसरी: सभापति जी, माननीय मंत्री महोदय ने तकनीकी ज्ञान का उत्तर दिया जिसका कि ग्रभाव हम लोगों में हैं। जैसा कि प्रश्न है ग्रीर जिसके उत्तर में आपने कहा तो यह सच है कि उत्पादन में कमी रही है। उसके कारणों में उन्होंने बताया कि विभिन्न विभागों को भेज दिया गवा है।

श्री हेमवती नन्दन बहुगुणाः ऐसा तो नहीं कहाथाः

श्री सीताराम केसरी: ऐसा ही उत्तर या आपका कि विभिन्न डिपार्टमेंट . . . श्री होमवती नन्दन बहुगुणा : डिपाटैमेंट नहीं कारपोरेशन ।

श्री सीताराम केसरी : विभिन्न विभाग कह रहा हूं, वही हुन्ना ।

श्री हेमवती नन्दन बहुगुणा : प्रच्छा मान लिया ।

श्री सीताराम केसरी: ग्रापके ग्रीर हमारे **ज्ञान में श्रंतर है। ग्रापमें ज्ञान** की सम्पन्नता है **और हम में अभाव है हमारे** व्यक्त करने में कमी हो सकती है (Interruptions) में ज्ञान न किसी से लेता हंन देता हु जो मेरे पास चिराग है उसी में सबको देखता हो मेरा आपसे प्रश्न यह इन्होंने कहा कि सभी विभागों को दे दिया गया है, जो उसमें ग्रभाव ग्रौर कमियां हुई हैं । **ग्रापको मांग ग्रौर सप्लाई** फर्टिलाईजर फास्फेट की जो ग्रभी तक हुई है उनको उसको महेनजर रखते हुए आप आयात काफी कर रहे हैं में यह जानना चाहता हूं कि जो श्रापकी सप्लाई है उसकी पूर्ति के लिए ग्राप ग्रायात करने की बजाय यह जो ग्रापने विभिन्न विभागों को बताया है कि उत्पादन में कमी हुई है तो उनसे कब तक पूर्ति करायेंगे जिससे कि आयात कम हो, उत्पादन अधिक हो और सप्लाई का पूर्णतः प्रबंध हो जाय ।

श्री हेमवती नन्दन बहुगुणा: मान्यवर, मैं माननीय सदस्य को बताना चाहता हूं कि हमारी चेट्टा है कि यह जो हमारे फटिलाइजर के कारखाने लगे हुए हैं, इनका उत्पादन पूरा हो। ग्रब कठिनाई क्या है, मान्यवर, दुर्गापुर, कोचीन, बरौनी, कोचीन नं० 23 नामरूप एक्सपेंशन, यह पब्लिक सैक्टर के कारखाने हैं। जब यह लगे तो इनमें दुर्गापुर बनने में चार साल लेट हो गया, यानि उसके बनने का जो समय था उससे चार साल तक और श्रामे नहीं बना, कोचीन साढ़े तीन साल लेट हो गया, बरौनी तो पांच वर्ष लेट हुआ कोचीन नं० 2 श्रदाई साल लेट हुआ, नामरूप एक्सपेंशन भी पांच साल लेट हुआ। नतीजा क्या हुआ।

कि जो इक्टिपमेंट ग्राया था उसका गारंटी पीरियड भी हो गया। वह तो जिस दिन से एक्किपमेंट सपलाई करते हैं, उस दिन के पीरियड के अन्दर ही उनका गारण्टी पीरियड होता है। तो अब एड-ट-एंड सर्वे सब प्लांट्स का करवा रहे हैं, किसमें क्या गलती है, उसकी निकाल रहे हैं सही कर रहे हैं और कोचीन में जो उसका नतीजा निकला, उसका उत्पादन बढा है।

पहली कोशिश हमारी यह है कि जो हमारे कारखाने लगे हुए हैं इनका उत्पादन क्षमता के मुताबिक भ्रा जाए भीर भ्राइन्दा के लिये जो सबक इनसे मिले हैं, उनको ध्यान में रखें क्योंकि यह नया फील्ड है जिसमें भारत ने प्रवेश किया है और शुरू शुरू में उसमें दिक्कतें श्रौर कठिनाइयां ग्राना स्वाभाविक भीथा, कुछ हमारी विदेशी मुद्रा की हालत उस वक्त इतनी खराब थी कि एक एक प्लांट में नौ-नौ, दस-दस देशों के अलग-अलग एक्विपमेंट में टाइड ऋडिट था। इटली ने कहा कि हम कर्ज देंगे पर सामान इटली से खरीदना पड़ेगा, जापान ने कहा हम ग्रापको कर्ज देंगे, लेकिन सामान जापान से ही खरीदना पड़ेगा । तो एक्विपमेंट भी हम कम्पीटीटिव ढंग पर नहीं खरीद सके, वैस्ट खरीद सके । बाहरी देशों से कर्जे मिले, उस कर्ज के मुताबिक इन प्लांट्स को नगाया, एक्विपमेंट भी वहीं से ग्राया। इस लिये इसमें कठिनाइयां रही है। उन कठिनाइयों को दर करने का उपाय हम कर रह हैं और मैं माननीय सदस्य की इस फिक में कि हमारे फटिलाइजर की खपत बढ़ रही है, तो ज्यादा हम सप्लाई कर सके, कम इम्पोर्ट करें, मैं खुद उस चिंता में उनके साथ भामिल है।

SURENDRA MOHANTY: SHRI Failure in the production of fertilisers in the public sector is attributed to frequent failure of machinery and plants which again is attributed to faulty designs. May I know whether

the Government took any steps to insert clauses in the agreement for taking action against the designees in. case of designs and whetiier the faulty Government is thinking of invoking those clauses? Several public sector undertakings manufacturing fertilisers are incurring such heavy losses.

SHRI H. N. BAHUGUNA: Sir, as I told you, all these plants were con ceived some time in 1966 and 1»6R and all these plants have been com missioned a number of years ago. They are still not stabilised. We are trying to bring them in line. We have almost succeeded. It appears that we are near success. In Coclun, the plant is going to give us bettor production. It has reached 80 per cent of its rated capacity during the last 3 or 4 months. However, I am keeping my fingers crossed. As far as the question of design, is concerned, Teehnimont were selected by some eminent scientists of our own organi sation which we called P & D and which is now FFDIL Division, that is, Planning and Development Divi sion of the erstwhile Fertilizer Cor poration. Between them, it is not possible to say who has tpred where. It is not so easy to do it after 5 or 7 years. So far as invoking the clau ses are concerned, the gentleman or the hon. Member feels.....

SHRI PIDOO MODY: He is a gentleman all right.

SHRI H. N. BAHUGUNA: tlie hon. Member includes gentleman. So i far as the question of breakdown is concerned, it is a common experience of the fertiliser industry as a whole anywhere in the world. Ammonia plant is so sensitive that any fluctuation in voltage will cause interruption in production. It reduces the life 0\* the plant and it is also risky to tne life of the plant itself. These things are happening. They are now being treated and taken care of by putting up captive power units.

SHRI SURENDRA MOHANTY: Sir, vour statement, which was laid on

the Iteble of the House, mention that due to wrong designing these frequent breakdowns are taking place. My question was very simple. Who was responsible for okaying that design?

MR. CHAIRMAN: It is very difficult to find that out at this stage.

SHRI H. N. BAHUGUNA: Our scientists and engineers okayed the whole thing in the Planning and Development Division of the Fertilizer Corporation of India.

SHRI SWAISINGH SISODIA: Sir, I would like to know from the hon. Minister whether the recent survey conducted by the National Productivity Council included the private as well as the co-operative sector fertiliser plants. I think the hon. Minister is very well aware that the IFFCO has produced more than IOO per •ent of its capacity. So I would like to know from the hon. Minister whethe\*, to these plants which are working very satisfactorily and which are tfhe pride of our nation, the Government is thinking of giving any pro-•notional incentives, benefits and concessions in rhe co-operative sector which can give a further fillip to their production by which the demands of our nation can be met.

SHRI H. N. BAHUGUNA: Sir, whereas I also congratulate the cooperative sector for producing more, the reasons thererof have got to be gone into. I think they are turnkey projects and indigenisation is the least there. Therefore, the capability of those plants is proven. They are functioning better. Their processing and basic engineering was roo imported by people on a competitive basis from a proven area. So far as thi\* Committee is concerned, it did not go into the functioning of the cooperative sector but it did go into the functioning of the private and public sector; though the National Productivity Council has not remitted its report to ua till date.

After this question was received by us, we consulted them as to what it was like and from that we are now getting into the whole thing. I am thankful to the hon. Members for putting the question. The private sector was also included in their study. Out of the eight plants they were to study, six were in Vhe public sector and Kanpur and Goa plants were private sector plants.

SHRI SWAISINGH SISODIA: What about incentives and promotional concessions and benefits being given to such of them as are doing very well?

SHRI H. N. BAHUGUNA: Incentives can be given on the basis of equal opportunity and efficiency. Here the basic thing is that these plants, the sick plants, cannot be compared with the healthy plants. Sickness has come to ttiem from many reasons, including taking unproven technology in the: name of indigenisation. (Interruptions)

SHRI ARVIND GANESH KUL-KARNI: Sir, I want to know from the Minister, but, at the outset, I have to request Mr. Piloo Mody to please keep quiet because last time I lost a very important point of the hon. Minister.

MR. CHAIRMAN: He will not interfere.

SHRI PILOO MODY; Every time you want to make an important point, you pass it on through me.

SHRI ARVIND GANESH KUL-KARNI; In reply to an earlier question of an hon. Member, the hon. Minister has to admit that the. private co-operatives, or tha Trombay, the name that he has taken the basic p/oint is that in terms of efficiency it is the co operative sector which has achieved the highest efficiency. The real problem that you have is to accept this thing. Giving all the other reasons, whether it ifi turn-key or anything else. I can

appreciate your difficulty. But first admit that. Then, Sir, there was recently a world survey given in the Fertilizer News. A point has been made out that the Indian fertilizer industry is deficient not only in what you call the designing but also in the technological state. They say that the decisions from the Government and the so-called public sector organisations are delayed. That is why the Mathura and the Bhatinda plants are in difficulty and Japan has complained. That hag appeared in the...

SHRI H. N. BAHUGUNA: It is Mathura and Panipat.

SHRI ARVIND GANESH KUL-KARNI: I want to know whether. .

SHRI PILOO MODY; Make him admit both.

MB. CHAIRMAN: Do not interfere please.

SHRI ARVIND GANESH KUL-KARNI: I am not asking Mr. Piloo Mody.

MR. CHAIRMAN; please put your - upplementary.

SHRI ARVIND GANESH KARNI: The second point I want to mention is about the difficulty in commissioning a plant. As you are aware, in Russia or in Germany, the period involved is one and one and a half years. And that should be the {target for the Indian; Government to achieve. For that purpose, leaving aside what Productivity Council hag said because these are routine surveys, I j what basic want know to innovations you are going to make hi your Ministry for quick decisions from your technological side, apart from the Government aide. Secondly, there was a mention of the incentives, etc. Leaving that aside, the Minister agreed with me when I raised this point six months (back when the problem of price policy of the fertilisers was discussed, that \*J»e efficient plants are a easualty in

the new scheme. And that ia why, perhaps, the management of the efficient plants may go into this questio\*. Efforts to the extent that efficiency should be achieved are not there. So, in that respect, I would like to know whether that price formula will introduce an element of benefit t« the efficient plants.

SHRI H. N. BAHUGUNA: I do not agree that the new price formula accepted on the recommendations of the Marathe Committee has proved to be any disincentive to the efficient factories for the last over one year. That is not our experience. Therefore, the feara expressed by, the hon. Member are not based on or related to the situation in the industry. So far as the second part is concerned, Bhatinda and Panipat plants have not been delayed due to Government decision. For example, in the case of one of them, I am sorry to say, coal was not available even for a start-up.

SHRI PILOO MODY: Ask Mr. Ramachandran.

SHRI H. N. BAHUGUNA: Again, I am not going to fix a responsibily on one who does; the Prime Minie ter does it; but we have found it out between ourselves that rai! movement has been the basic difficulty and we have had a very great difficulty in that particular sector. But so far as the quick decisionmaking ia the Ministry is concerned, in a democracy you cannot make a quick decision, because it has to go through so many channels. First, the technical people have to see it; then the Special Committee of Secretaries has to see it. In case of fertilizers, we have said that they will be one like the public sector investment board. One step has been cut down but all steps cannot be cut down. It iiaa got to tlo to the Finance and Planning Ministries. It has to rotate before we can take a decision. If thin hon. House even authorises me to do it by

myself, I would even then be help- (? leas because I would need the assis- 0 tance of these levels to come to a' judgment.

SHRI PILOO MODY: You have seated this circus yourself. Admit that the co-operative is more efficient.

SHRI H. N. BAHUGUNA; I said earlier also and admitted that the cooperative sector plant and machinery have been accepted on a much better footing than Durgapur. Namrup, Barauni, Cochin...

SHRI ARVIND GANESH KUL-KARNI: Has that not affected the efficiency also?

SHRI H. N. BAHUGUNA: It has.

SHRI ARVIND GANESH KUL-KARNI; You say that.

SHRI H. N. BAHUGUNA: I admit because 04 a correct decision or a decision in which we thought of not building the industry but building fertilisers... {Interruptions}. A country has to pay the price of learning a thing. In the case of these companies, might be we erred in taking too many things for our guinea pigs tool we do want guinea piga for knowing and getting the knowledge

SHRI PILOO MODY; I want Mr. Kulkarni to admit that I got his reply.

SHRI ARVIND GANESH KUL-KARNI: Now, Sir, if Mr. Piloo Mody offered, you know, last time Mr. Harsingh accepted that generic names will be introduced by multinationals. Mr. Piloo Mody on his behalf said: Yes. Now I am losing when multinationals are growing.

SHRI KHURSHED ALAM KHAN: Tlie hon. Minister is very good at giving obviously convincing: reasons.

श्री ग्ररविन्द गणेश कुलकर्णी : वह चालाक है लेकिन सच्चा है. यह बोलों। SHRI KHURSHED ALAM KHAN: Fir&t it was the teething trouble: then it was the defect in the plant; then it was working difficulty and I want to know one specific point--(Interruptions)

SHRI ARVIND GANESH KUL-KARNI; He is imputing motives tv Mr. Bahuguna. I take it that

काबिल **ग्रादमी ह, उतना चालाक नहीं** है।

SHRI KHURSHED ALAM KHAN: Sir, 1 would like to know a very specific point. I would like to know. in the operating ratio, whether it is a fact that overhead expenses in the public sector fertiliser corporations are excessive and this is one of the reasons for their running into losses. I would like to know: What are you doing to curtail these overhead expenses and to bring them down?

SHRI H. N. BAHUGUNA; Sir. I will look into this aspect of the question. I have not seen it from that angle. (Interruptions).

MR. CHAIRMAN; He said he will look into it.

श्री स्याम लाल यादव : मान्यवर मंती जी ने जो उत्तर दिया है उस से ऐसा लगता है कि इन्होने उर्वरक फैक्ट्रियों, ब्रांडरटेक्सि की क्षमताके मुघार के लिए ग्रावश्यक कदम उठाये हैं । लेकिन मैं यह जानना चाहता ह कि जो प्रमुख कारणों का पता लगा इन खराबियों और गड़बड़ियों के लिए डिजाइन ग्रीर उपकरणों में कमी एक कारण वताया गया है---यह किस हद तक फैक्ट्रियों को प्रभावित करता है ? दूसरी बात इन्होंने कही कि बिजली की सप्लाई की ग्रस्थिरता ग्रौर बिजली में रुकावट ग्रौर बोल्टेज में उतारच ढ़ाब प्रमुख कारण हैं। तो मैं इस सम्बन्ध में जानना चाहता हूं कि बिजली की सप्लाई, में जो मुश्किल ह्या रही है इस को दूर करने का मंत्री जी ने क्या निश्चय किया है

क्यों कि श्राज हम देखते हैं कि बिजली की सप्लाई में सुधार होना अगले कई वर्षों तक सम्भव नहीं दीखता? एक तरफ इनर्जी मिनिस्टर कहता है कि कोयला नहीं है। अगर कोयला है तो रेल मंत्री कोयला पहुंचाते नहीं। इनकी असफलता ने इतना भंयकर और विकराल रूप धारण कर लिया है कि ये पूरे देश में उद्योगों का नाश कर के छोड़ेगे। इस लिए मैं उर्वरक मंत्री से यह जानना चाहता हूं कि क्या उन्होंने अपनी श्रुडरटेकि स्स को बराबर बिजली उपलब्ध कराने के लिए कोई वैकल्पिक व्यवस्था करने की बात सोची है और नहीं सोची है तो क्या इस पर विचार करेंगे?

श्री होमवती नन्दन बहुगुणा : जैसा मैं ने पहले बताया, मेजर केंग्टिव प्लान्टस लगाने का निर्णय हम ले चुके हैं। वह काम चालू हों चुका है जैसे दर्गापुर में, गोरखपुर में। लेकिन प्रश्न यह है कि उन प्लान्टस को भी कोयले की जरूरत होगी।

Gaidetines regarding salaries and perqnbdtes of the top executives of big companies and public sector undertakings

•246. SHRIMATI AMBIKA SONI: SHRI S. W. DHABEF SHRI MULKA GOVINDA REDDY;

WUI the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that last year some guidelines were issued to the big companies regarding salaries and perquisites to be fixed for their top executives;
- (b) if so, what are the details in this regard;

- (c) whether the guidelines referred to in part (a) above are also appli cable to public sector undertakings; and
- (d) whether Government have taken steps to ensure that the above guidelines are followed by the big companies and the public sector under takings?

IHE MINISTER OF LAV/, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN); (a) to (d) A statement is laid on the Table of the House.

## **Statement**

- (a) and (b) The revised administrative guidelines relating to the remuneration to managing/ whole-time directors/managers of public limited companies and private limited companies which are subsidiaries of public limited companies were issued by the Central Government on 9th November, 1978, a copy of which is annexed. (See below) The remuneration payable to the executives, however, does not require approval of the Central Government under the Companie!? Act, 1956, except where such executives come within the purview of Sectiona 204A and 314 (IB) of the Companies Act, 1956.
- (c) The term, "public sector undertakings" includes both corporations owned or controlled by Government and incorporated under special statutes as well as other undertakings registered as companies under the Companies Act, 1956. The for-rrer are not subject to the provisions of Companies Act. As for the iattw category of public sector undertakings, by virtue of this Department's Notification No. G.S.R. 235 dated 3l»t January, 1978. Central Government has exempted Government companie\* from the provisions of Sections 198, 239, 268. 269, 309, 310, 311, 387 and S83 oi the 1956, relating Companies Act, payment and appointment of of remuneration to managerial personnel. Thus, the revised administrative guide-

The question was actually asked on the floor of the House by Shri S. W. Dhabe.